

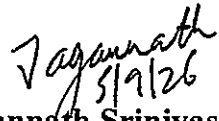
(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No. K-13030/01/2026-US.I
Government of India
Ministry of Law & Justice
Department of Justice
(Appointments Division)

Jaisalmer House, 26, Man Singh Road,
New Delhi-110 011, Dated: 05th September, 2026.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint Shri Justice Sanjay Kumar Agrawal, Judge of the Chhattisgarh High Court, to be the Chief Justice of the Rajasthan High Court with effect from the date he assumes charge of his office.


(Jagannath Srinivasan)
Joint Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi.

No. K-13030/01/2026-US.I

Dated: 05.09.2026

Copy to:-

1. Shri Justice Sanjay Kumar Agrawal, Judge of the Chhattisgarh High Court through the Registrar General, Chhattisgarh High Court, Bilaspur.
2. The Secretary to the Governor of Rajasthan, Jaipur.
3. The Secretary to Governor, Chhattisgarh, Raipur.
4. The Secretary to the Chief Minister of Rajasthan, Jaipur.
5. The Secretary to Chief Minister, Chhattisgarh, Raipur.
6. The Secretary to Acting Chief Justice of the Rajasthan High Court, Jodhpur, Rajasthan.
7. The Secretary to the Chief Justice, Chhattisgarh High Court, Bilaspur.
8. The Chief Secretary, Government of Rajasthan, Jaipur.
9. The Chief Secretary, Government of Chhattisgarh, Raipur.
10. The Registrar General of the Rajasthan High Court, Jodhpur, Rajasthan.
11. The Registrar General, Chhattisgarh High Court, Bilaspur.
12. The Accountant General, Rajasthan, Jaipur.
13. The Accountant General, Chhattisgarh High Court, Bilaspur.
14. The President's Secretariat, (CA.II Section), Rashtrapati Bhawan, New Delhi.
15. PS to the Principal Secretary to the Prime Minister, Prime Minister's Office, Seva Teerth, New Delhi.
16. Registrar (Conf.), Supreme Court of India, Room Nos. 1, 2 and 3, Ground Floor, Supreme Court Main Building, New Delhi - 110001.
17. PS to the MoS (I/C), L&J, / PPS to Secretary (J).
18. Technical Director, NIC, Department of Justice, with a request to upload the notification on the website of the Department (www.doj.gov.in).

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10/09/2026

(Prem Chand)

Under Secretary (Appointments-I)

Tele: 011-23382978